

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. No. 517 of 1999.

Thursday this the 29th day of April, 1999.

CORAM:

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

HON'BLE MR. B.N. BAHADUR, ADMINISTRATIVE MEMBER

A. Krishnamoorthy,
S/o Late Shri V. Parameswaran Nair,
residing at: Velloth House,
Valamboor P.O.,
Angadipuram,
Malappuram District,
Kerala. .. Applicant.

(By Advocate Shri T.C. Govindaswamy)

Vs.

1. Union of India, represented by the
Secretary to the Government of India,
Ministry of Railways,
Rail Bhavan, New Delhi.

2. The General Manager,
Southern Railway,
Headquarters Office,
Park Town P.O.,
Madras - 3.

3. The Chief Personnel Officer,
Southern Railway,
Headquarters Office,
Park Town P.O.,
Madras - 3.

.. Respondents

(By Advocate Smt. Sumathi Dandapani)

The application having been heard on 29th April 1999,
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

The applicant seeks to direct the respondents to
consider A2 and A3 representations and to pass appropriate
orders within a time limit.

2. When the Original Application came up for admission
hearing, the learned counsel appearing for the applicant
submitted that it is suffice to direct the second respondent

to consider and dispose of A-2 representation within a reasonable time. The learned counsel appearing for the respondents submitted that there is no objection in adopting such a course.

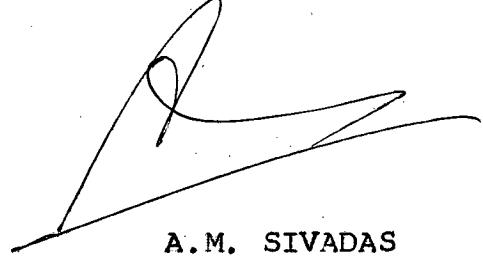
3. Accordingly, the second respondent is directed to consider and pass appropriate orders on A-2 representation within four months from the date of receipt of a copy of this order.

4. Original Application is disposed of as above.
No costs.

Dated the 29th April 1999.

B.N.Bahadur

B.N. BAHADUR
ADMINISTRATIVE MEMBER



A.M. SIVADAS
JUDICIAL MEMBER

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LIST OF ANNEXURES REFERRED TO IN THE ORDER

1. Annexure A-2:

A true copy of representation dated 14.6.1997 submitted by the applicant to the second respondent.

2. Annexure A-3:

A true copy of representation dated nil submitted by the applicant to the third respondent.